

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 9077 of 2019

Ravi Yadav @ Ravi Gope @

Ravi Kumar Yadav

... .. Petitioner

Versus

1. The State of Jharkhand

2. Sunita Devi

... .. Opp. Parties

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner

: Mr. Sanjeev Kumar, Advocate

For the State

: Mr. Ranjit Kumar, A.P.P.

For the O. P. No. 2

: Mr. Anurag Kumar, Advocate

04/25.06.2020 Let this case be listed after two weeks since learned counsel for the opposite party no. 2 has not been able to file supplementary affidavit in terms of the order dated 19.05.2020.

Interim order granted earlier shall continue till the next date of listing.

(Rongon Mukhopadhyay, J.)